

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(IB)-292/ND/2017

IN THE MATTER OF:

S.V. Share Broking Pvt. Limited

.. PETITIONER

SECTION :

Under Section 66

Order delivered on 06.11.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -


For the RD (North) : -

ORDER

None appears for the petitioner. Even on 05.10.2017, the matter was called but no appearance was made by the petitioner.

In view of the same, this Tribunal is constrained to dismiss the petition for non-prosecution.

Let the files be consigned to records after adhering to all the due formalities.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
06.11.2017